

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 213 of 2014 &  
IA No. 333 of 2014 & IA No. 214 of 2015**

**Dated: 1<sup>st</sup> April, 2016**

**In the matter of :**

**GSPC Gas Company Ltd.**

**Versus**

**.... Appellant(s)**

**Gail (India) Ltd. & Anr.**

**.... Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, list the matter on **06.05.2016**.

**Court Master**